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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

OA 1460/96.

OA.SR.1475/96

dt. 11-12-1996

Between

1. B. Jagdeesh Babu
2. T. Srinivas

: Applicants

and

1. The Sr. Supdt.
Telegraph Traffic Division
Warangal

2. The Chief General Manager
Telecom, AP Circle,
Doorsanchar Bhavan
Hyderabad

3. The Director General
Dept. of Telecommunications
New Delhi

: Respondents

Counsel for the applicants

: K. Venkataswara Rao
Advocate

Counsel for the respondents

: K. Ramulu
Addl.CGSC

CORAM

HON. MR. H. RAJENDRA PRASAD, MEMBER (ADMN.)

OA 1460/96.

OASR. 1475/95

dt. 11-12-1996

(4)

ORDER

Oral order (Per Hon. Mr. H. Rajendra Prasad, Member(A))

Mr. K. Venkateswara Rao for the applicants. Ms. Nagavani for Mr. K. Ramulu for the respondents.

1. MA.756/96 has already been disposed of with the grant of permission to the petitioners to file a joint OA.

2. Ms. Nagavani (for Mr. Ramulu) submitted that the respondents would like to file a reply in MA.755/96.

3. At this stage a representative of the Department, who was present in the Court and is duly authorised in this regard, mentioned that the respondents are willing to allow the reliefs claimed by the present applicants in terms of the judgement in OA.312/95 disposed on 15-3-1995.

4. It is, therefore, directed that the applicants be granted the necessary relief as prayed for by them within a period of three months from the date of communication of this order, in terms of the directions contained in the order passed by this Tribunal on 15-3-1996 in OA.312/95.

5. The OA is thus disposed of. No costs.

15/12/96
(H. Rajendra Prasad)
Member (Admn)

Dated : 11th December, 96
Dictated in Open Court

sk

Deputy Registrar (O)cc

C.A.1460/96.

To

1. The Sr. Supdt., Telegraph Traffic Division, Warangal.
2. The Chief General Manager, Telecom, A.P.Circle, Doorsanchar Bhavan, Hyderabad.
3. The Director General, Dept. of telecommunications, New Delhi.
4. One copy to Mr. K. Venkateswar Rao, Advocate, CAT. Hyd.
5. One copy to Mr. K. Ramulu, Addl. CGSC. CAT. Hyd.
6. One copy to Library. CAT. Hyd.
7. One spare copy.

8. One copy to Hon'ble Member (A), H. Rajinder Singh
p.v.m.

0/2/97

I COURT

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD
MEMBER(ADMN)

Dated: 11-1-1996

~~ORDER~~ JUDGMENT

M.A./R.A/C.A. No.

in
O.A.No. 1460/96

T.A.No. (W.P.)

Admitted and Interim Directions
Issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for default.

Ordered/Rejected.

No order as to costs.

pvm.

No Space (Copy)

केन्द्रीय प्रशासनिक अधिकारण

Central Administrative Tribunal

DESPATCH

10 JAN 1997

हृदयदाद व्यापकीय
HYDERABAD BENCH